

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT DELHI**

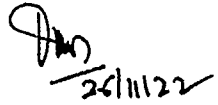
**ORDER**

in supersession of earlier order no. 24625-24647/Judl/Bail/North/RC/2022 dated 29.08.2022, order no. 24898-24920 Judl/Bail/North/RC/2022 dated 31.08.2022 & order no. 27861-27886 Judl/Bail/North/RC/2022 dated 17.09.2022 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi **with effect from 01<sup>st</sup> December 2022 till further orders:**

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	<ul style="list-style-type: none"><li>➤ Mukherjee Nagar</li><li>➤ Adarsh Nagar</li><li>➤ Cyber Police Station (North)/Judl Distt)</li><li>➤ KNK Marg</li></ul>	Sh. Satish Kumar ASJ-03 North District Rohini Courts, Delhi. Room No. 312
2.	<ul style="list-style-type: none"><li>➤ Bawana</li><li>➤ Swaroop Nagar</li><li>➤ Jahangir Puri</li></ul>	Sh. Gagandeep Singh, Spl. Judge NDPS Act, North District Rohini Court, Delhi, Room No. 207
3.	<ul style="list-style-type: none"><li>➤ SP Badli</li><li>➤ Narela Ind. Area</li><li>➤ Shahbad Dairy</li><li>➤ Model Town</li></ul>	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206
4.	<ul style="list-style-type: none"><li>➤ Narela</li><li>➤ Bhalswa Dairy</li><li>➤ CAW Cell (North)/Judl Distt.</li></ul>	Ms. Shefali Sharma ASJ-02 North District Rohini Courts, Delhi. Room No. 202
5.	<ul style="list-style-type: none"><li>➤ Alipur</li><li>➤ Mahendra Park</li><li>➤ Crime Branch/EOW North)</li><li>➤ Prashant Vihar</li></ul>	Sh. Pankaj Sharma, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204

**Note :-**

1. If any Judicial Officer mentioned in Column No. 3 happens to be on leave or not available due to any reason, then the link Judicial Officer shall dispose of the bail applications as per the Link Roster dated 28/11/2022 (exclusively for bail).
2. Bail applications pertaining to designated courts shall be dealt with by the concerned Judicial Officer and regular link roster thereof shall remain in-force.
3. It is further made clear that no separate/additional Sr. PA / PA will be provided for disposal of bail applications.

  
**(VIMAL KUMAR YADAV)**  
Principal District & Sessions Judge  
North District Rohini Courts Delhi

No. 38735-758 Judl/Bail/North/RC/2022

Dated: 28/11/22

**Copy forwarded for information to :-**

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to the undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
- ✓ 16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch), Rohini Court, Delhi.
20. For uploading on LAYERS.

  
28/11/22

Principal District & Sessions Judge  
North District, Rohini Courts, Delhi

